

[Shri Ram Niwas Mirdha]

1758 in Gazette of India dated the 10th October, 1970. [Placed in Library. See No. LT—4223/70.]

CITIZENSHIP (AMENDMENT) RULES

SHRI RAM NIWAS MIRDHA : On behalf of Shri K. C. Pant, I beg to lay on the Table a copy of the Citizenship (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1342 in Gazette of India dated the 19th September, 1970, under sub-section (4) of section 18 of the Citizenship Act, 1955. [Placed in Library. See No. LT—4224/70.]

FINANCE ACCOUNTS, 1968-69

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy of the Finance Accounts of the Central Government for the year 1968-69, [Placed in Library. See No. LT—4226/70.]

REPORT OF CENTRAL SILK BOARD, 1969-70 AND NOTIFICATIONS UNDER EXPORT QUALITY CONTROL AND INSPECTION ACT

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : I beg to lay on the Table :—

- (1) A copy of the Annual Report of the Central Silk Board for the year 1969-70 under section 12A of the Central Silk Board Act, 1948. [Placed in Library. See No. LT—4225/70.]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality

Control and Inspection) Act, 1963 :—

- (i) The Export of Minerals and Ores-Group II (Inspection) Amendment Rules, 1970, published in Notification No. S.O. 3271 in Gazette of India dated the 1st October, 1970.
- (ii) The Export of Footwear (Inspection) Amendment Rules, 1970, published in Notification No. S. O. 3274 in Gazette of India dated 5th October, 1970.
- (iii) The Export of Pesticides and their Formulations (Inspection) Rules, 1970, published in Notification No. S. O. 3311 in Gazette of India dated the 7th October, 1970.
- (iv) The Export Rubber Hoses (Inspection) Amendment Rules, 1970, published in Notification No. S. O. 3319 in Gazette of India dated the 12th October, 1970.
- (v) The Export of Jute Products (Quality Control and Inspection) Rules, 1970, published in Notification No. S. O. 3396 in Gazette of India dated the 14th October, 1970. [Placed in Library. See No. LT—4227/70.]

13.28 hrs.

CORRECTION OF ANSWER TO SUPPLEMENTARY QUESTION IN CONNECTION WITH S. Q. NO. 122 re. PENSION TO SHRIMATI SHAHJAHAN BEGUM

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : In reply to the last supplementary question by Shri D. N.